

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.11.2020 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1244 of 2019	Shalini Singhal & Ors. Vs. Rahul Singh & Ors. With	Suruchi Aggarwal	Rudreshwar Singh-R3 Aditi Sinha-R1 & R2 Aditya Dewan Amit Singh Nitesh Jain-IRP
2.	Comp. App. (AT) (Ins) No. 1249 of 2019	Sanjeev Abrol Vs. Rahul Singh & Ors.	Rudreshwar Singh	Aditi Sinha-R1 & R2 Snehit Choudhary

For Admission (Fresh Case)

3.	Comp. App. (AT) (Ins) No. 1013 of 2020	Sandhhya Shipping Services Pvt. Ltd. Rajagurusami Maheshwaran Resolution Professional of Sandhya Shipping Services Pvt. Ltd. Vs. Trans Asian Shipping Services Pvt. Ltd. & Anr.	Subharanjani Ananth	
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For Admission (After Notice)

4.	Comp. App (AT) (Ins) No. 883 of 2020	Sri Gomathi Energy Pvt. Ltd. Vs. L.K. Sivaramakrishnan	Divya Roy	Chitranshul A. Sinha
5.	Comp. App. (AT) (Ins) No. 759 of 2020	Bharat Aluminium Co. Ltd. Vs. J.P. Engineers Pvt. Ltd. & Ors.	Ranajana Roy	Abhishek Garg-R1 Avinash Mohapatra-R2
6.	Comp. App. (AT) (Ins) No. 783 of 2020	Oase Asia Pacific Pte Ltd. Vs. Axis Bank Ltd. & Ors.	Anjali Sharma	Nakul Sachdeva-R1 Salonee Kulkarni-R2 & R3

For Hearing

7.	Comp. App. (AT) (Ins) No. 276 of 2020	Sanjay Lamba. Vs. Union Bank of India & Anr.	Syed Abdul Haseeb	Vivek Kohli-R1 Bilal Aali-R2(IRP)
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8.	Comp. App. (AT) (Ins) No. 510 of 2020	Elektronik Lab India Pvt. Ltd. Vs. Pinnacle (Air) Pvt. Ltd.	Jaikriti S. Jadeja	Karan Singh
9.	Comp. App. (AT) (Ins) No. 619 of 2020	Singireddy Reddy Bharath alias Bharath Reddy Vs. Zentora Overseas Careers Pvt. Ltd. & Anr.	Rajat Kapoor	Palak Rohmetra-R2 Padmasri Appanna- IRP
10.	Comp. App. (AT) (Ins) No. 636 of 2020	State Bank of India Vs. Vibha Agra Tech Ltd.	Sanjay Kapur	M. Srinivasan Rao
11.	Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Archit Krishna	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal- Intervenor
12.	Comp. App. (AT) (Ins) No. 662 of 2020	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr.	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal- Intervenor

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

13.	Comp. App. (AT) (Ins) No. 293 of 2020	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr. With	Ranjan Kumar Pandey	Viren Sharma
14.	Comp. App. (AT) (Ins) No. 301 of 2020	Deputy Collector and Competent Authority (NSEL) Vs. Namdhari Food International Pvt. Ltd. & Ors. With	Aaditya Pande	Abhishek Anand
15.	Comp. App. (AT) (Ins) No. 574 of 2020	National Spot Exchange Ltd. Vs. Sisir Kumar Appikatla Interim RP Metkore Alloys Industries Ltd & Ors. With	Sandeep Bisht	Aparna Athota-R1 Rahul Chitnis-R2 & R3 Manmadharao-R4

16.	Comp. App. (AT) (Ins) No. 575 of 2020	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors. With	Anuj Tiwari	Shyam Kapadia Rahul Chitnis-R5 & R6 Mahesh Surekha-IRP Madhur Mahajan
17.	Comp. App. (AT) (Ins) No. 611 of 2020	Competent Authority and Deputy Collector (NSEL) Vs. Sisir Kumar Appikatla Interim Resolution Professional Metkore Alloys Industries Ltd. & Ors. With	Aaditya Pande	Anuj Tiwari-R1 Aparna Athota-R1 Manmadharao-R4
18.	Comp. App. (AT) (Ins) No. 764 of 2020	Sub Divisional Officer, Sub Division Nashik, District Nashik Vs. Mahesh Sureka Resolution Professional of Phadnis Resorts & Spa India Ltd. & Ors.	Aaditya Pande	Saurabh Pandya Madhur Mahajan- IRP Anuj Tiwari-R4 & R5

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**